

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

258. CP/89(MB)2023

IN THE MATTER OF

Ashok Khetshi Shah

VS

Jeaneration Clothing Private Limited

Section 241(1) & 244(1) of the Companies Act, 2013

Order Delivered on 15.05.2024

CORAM:

MS. REETA KOHLI
MEMBER (J)

MS. MADHU SINHA
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Petitioner:

For the Respondent:

ORDER

Adjourned to **10.07.2024**.

Sd/-
MADHU SINHA
Member (Technical)
Ziyaul

Sd/-
REETA KOHLI
Member (Judicial)